[Shri Jagjit Singh Anand]

While I am on this I must say that one of the books was "India Today" by Rajni Palme Dutt, I know this because I was asked to translate that book into Punjabi, my language. Who does not know Rajni Palme Dutt, that scion of the great Indian patriots. who presided over the Indian National Congress in 1903, Rajnı Palme Dutt, a great international revolutionary, who in the early twenties brought out the first edition of that book which produced generations of revolutionaries in this country who. sitting in Britain, fought imperialism, who always raised the voice for India and for India's freedom struggle? That book was also included in this project. But people who had never anything to do with the freedom struggle. people who stood with the British when we were fighting the British. how could they realise the crime they were committing by stopping all objective history from reaching people in their own languages?

Sir the project has also involved basic research material which is only available in Delhi. It is now being reprinted. Also six volumes of that material pertaining to ancient indian history, medieval history, modern history are being collected and are being made available in their own languages to historians working at far-off places. Every professor and teacher of history cannot undertake journey to Delhi nor go to the source material. All this has been killed. It is most condemnable.

While I am on this I must point out that the Government is running the Book Trust. They print books, I am also associated with some books of this concern and I know that the books printed by them are eating dust. But the books that were printed by the Indian Council of Historical Research under this scheme were sold like hot cakes. Reprints had to be ordered. Such a valuable project has been

killed. It is a very great warning of what is going to come to our country. And through you, Sir, I want to bring to the attention of the entire body politic of this country that a very, very dark fascist invasion is taking placing in the field of culture, in the field of history, in the field of linguistics which will stifle our democratic and secular foundations, all because a group which has come to be a part of the Janata Government, is strangulating the other groups in the Janata Government and bringing the country to such a pass. Thank you.

Motion of thanks on the President's Address—Contd.

SHRI MULKA GOVINDA REDDY (Karnataka): Mr. Deputy Chairman, Sir the President in his Address has referred to electoral reforms. I quote:

"Government has under consideration basic reforms in electoral laws and procedures in order make the electoral process equitable, and less susceptible pernicious influences."

[The Vice-Chairman, (Shri Arvind Ganesh Kulkarni) in the Chair]

This is a very important item in the Address. It concerns the democratic processes of the country. They are all aware that the present electoral system is not in tune with the needs. It needs to be amended and amended drastically. Money power should be completely eliminated from these pernicious influences. They are trying to influence the electoral verdict. Parties which have come to power are being accused that money is being used, and so on. So, this should be governmental machinery is used.

stopped by eliminating the power of money in the elections, and that can be done provided the reasonable expenses incurred during the elections by the candidates—part of it—is borne by the Government as is being done in some other countries. Secondly, Sir, the persent system should changed I would have advocated proportional representations but unfortunately in our country the majority of the people being illiterate, it may be difficult to introduce this proportional system.

AN HON MEMBER: Why?

SHRI MULKA GOVINDA REDDY: If it is introduced, I would welcome it. That is why a compromise must be struck, that is, 50 per cent of the seats to be elected directly and 50 per cent to be elected under the List system as is being done in West Germany where, to some extent, the representative character of the political parties is maintained when the election results are announced. Sò, this is very important matter the President has referred to.

SHRI BHUPESH GUPTA (West Bengal): In proportional representation there will be a symbol also just This system is as in the other case. also with a symbol.

SHRI MULKA GOVINDA REDDY: I am not opposed to that. I am one with you but if it is not possible, this List system will enable political parties to get adequate representation depending on the size of the popular vote they get in the country.

Sir, we all know that charges are made that many a time elections are rigged.

PROF. N. G. RANGA (Andhra Pradesh): Is there any Minister, Sir, on the Treasury Benches?

श्री कल्प नाथाय (उत्तर प्रदेश)ः श्रीमन्, मंत्री महोदय यहां मौजूद नहीं हैं। 1934 RS---8.

श्रीभी भाग नारायण सिंह (विहार) : श्रीमन्, इतने महत्त्रपूर्ण विषय पर बहस हो रही है श्रौर कोई कैबिनेट मंत्री यहा मौजुद रहना चाहिए। स्राप तो उप-सभापति जी, एक वरिष्ठ पार्लियामेंटेरियन है । इतने महत्वपूर्ण विषय पर वाद-विवाद हो रहा है.

(Interruptions).

श्रो कल्प नाथ राय: उपसभाध्यक्ष महोदय, स्राप डाइरेक्शन दीजिए गवर्नमेट को कि कोई न कोई कैबिनेट मिनिस्टर यहां मौजूद रहना चाहिए।

PROF. N. G. RANGA: There should be at least one Cabinet Minister.

SHRI BHUPESH GUPTA: Sir, we have been pointing it out having noticed that during important debates such as the President's Address even the Budget discussion. senior Ministers, not to speak of the ister concerned, are not present. Now I find that they are treating this House in this light manner. Sir, I know that the Minister for Parliamentary Affairs. the junior one, is here. But this is a pretence, not presence, of the Government. Now I would suggest to you that you should launch a protest on our behalf. You cannot protest, of course, that way, but you may journ the House for some time, even for fifteen minutes, and make Ministers come. Sir, these Ministers are taking this House for granted. fact, they are taking the Government for granted, everything for granted. You have seen how they disrespected the House during the last year several months and you do not know what they are going to do now. Today the President's Address is there but not one senior Minister is here.

SHRI DINESH SINGH (Uttar Pradesh): Sir, I agree with what he is saying: you should adjourn the House. It is not a question of this or that party; it is a question of dig[Shri Dinesh Singh]

nity of the House which must be maintained

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, the Jovernment has all respect for the dignity of the House, and that is why yesterday the Prime Minister himself was sitting here. Today also he was here. So it is of no use....

SHRI BHUPESH GUPTA: Sir. now we find Mr. Advani coming. We do not know where he was. Mr. Advani came running. I should like to know whether he is coming to catch a running train. It is just like the situation, when the train is leaving the station, a passenger comes running somehow or other to catch it. This is not the way to treat Parliament. They know it is on the Business List and discussion will be discussed. The started, but nobody was there. What has happened to this Government? And we have a couple of Deputy Prime Ministers-not one but We have one Prime Minister and two Deputy Prime Ministers. Well, what are these three doing? Or do we have the Deputy Prime Ministers just to patch up the quarrels of the Janata When it comes to the question of presence in the House, they are not present. What are they doing? Are they in some dance celebrations or in a marriage party? Sir, I am glad that Mr. Dinesh Singh, an parliamentarian, who sat on the Treasury Benches and having been lodged from there understands suffering. It is a question of the dignity of the House. It is not a matter of the Opposition and the Government. I am speaking for my friend, the Mover of the Motion of Thanks. Shri Surendra Mohan is sitting here. He should have protested. This is how they treat him leave alone us. This is how they treat a Member of the Janata Party, an experienced Member. Now he is going out in protest.

I do not know whether he is going to be a Minister or something. Therefore, Sir; vou should make an observation. Mr. Advani, I personally do are a badly not blame you. You afflicted man, I find these days. completely lost man. You have lost your sense of humour, jubilation and energy. Sir, he comes here and sits like an Egyptian mummy most of the time. But at least sometimes he does What about the other gentle-Why don't they come? men? there and find the position in the Lok Sabha.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Would you allow me to speak?

SHRI BHUPESH GUPTA: Yes, I am sure it will be better to make you speak rather than speaking myself.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): fully appreciate the convention of the House that when the discussion on the President's Address takes place. it is actually the Prime Minister or a senior Minister who has to be present. That is the convention of the House. But, today, I am sorry say when the discussion started, nobody was there; but now Advaniji has come. I would advise the Government to uphold the dignity and the conventions of this House. This is not a Now there are party affair. Deputy Prime Ministers. I would advise Mr. Advani to see that anybody who is connected with this Address is Many problems come present here up during the course of the discussion, the Members feel enthused, and, apart from getting enthused, the Mem. bers express themselves by way offering constructive suggestion, you as the Government have to respond to them. I would advise you to abide by the wishes of the House and would request you to follow up matter accordingly.

SHRI BHUPESH GUPTA: One request here. Since Mr. Advani is here, he can fulfil and function: listen to the

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debate and ask the All-India Radio not to cut out the criticisms against the Government. That is being done.

BHAI MAHAVIR (Madhya to Pradesh): And not repeat Mr. Bhupesh Gupta's name unnecessarily.

VICE-CHAIIMAN THE (SHRI ADVIND GANESH KULKARNI): Now everything has been settled. Mr. Reddy please. Dr. Mahavir, you please sit down.

DR. BHAI MAHAVIR: Our charge is that the Radio ignores some Members and gives importance to others.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): We started the debate with the co-operation of all the parties. Let us keep that up. Do not add fuel to the fire.

SHRI BHUPESH GUPTA: I not want my name to be given importance.

SHRI SHRIKANT VERMA (Madhya Pradesh): My yesterday's speech was completely blacked out because I made scathing criticism of the Information Ministry and of the Government. It is very unfair.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all right. That does not form part of the debate now. I am sorry. Mr. Mulka Govinda Reddy has to continue.

SHRI BHUPESH GUPTA: One of the three musketeers, either the Prime Minister or any of the Deputy Prime Ministers, should be present.

VICE-CHAIRMAN THE (SHRI ARVIND GANESH KULKARNI): Have I not on your behalf and behalf of the House suggested to the Government about it? It is quite enough. Now let us go ahead.

SHRI MULKA GOVINDA REDDY: Mr. Vice-Chairman, I thank very much for the advice that have given to the Government to uphold the prestige, the dignity and the honour of this House. The Government has been repeatedly doing like this. Many a time it has done like this. When important debates are taking place, I do not why all the Ministers should sit in the Lok Sabha. Or, whether are sitting in their offices, I do not know.

SHRI BHUPESH GUPTA: I know whether they are sitting.

SHRI MULKA GOVINDA REDDY: Mr. Vice-Chairman, I was speaking on electoral reforms. Large of money are being spent on elections, and money power should curbed, but, unfortunately. election to election the expenses are Whichever party is in going up. power, that party collects crores of rupees. Earlier the Congress Ministers were charged that they had collected hundreds of crores of rupees for elections, and the same has been levelled against the Janata Party Ministers, the Government Members. So. whenever money is collected from the industrialists. they are not paying the regular accounted money; they pay unaccounted money. The Ministers who in power, are themselves encouraging the black money. the black market and evasion of taxes, and this should be prevented and put an end to. You might remember, Sir, that when the Chagla Commission made in observation and a shareholder of a Tata company protested that nearly 10 lakhs of rupees were given by the Tata company to the time party power, at that in Mr. Tata had said in a statement that they paid money to the party in power with a view that they would get...

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SHRI BHUPESH GUPTA: Affidavit.

SHRI MULKA GOVINDA REDDY: ... an affidavit, that they would get their things done. Whenever money is collected from businessman, he pays the with a view to get things done. He pays a lakh of rupees and gets a crore worth of permits or a crore worth of imported goods. So. this should be prevented. And this be prevented by educating the electorate and by asking the parties to get themselves registered and by making the political parties to submit their accounts to the Election Commission.

Now, the funds that are collected by any political party, are not subjected to any scrutiny at all. body knows how much money been collected in the name of party. Money is collected, some of it is given to the party and the remaining is pocketted by the person concerned.

SHRI BHUPESH GUPTA: Now we have the 'Shashtiabdapurthi' Dr. Chenna Reddy.

SHRI MULKA **GOVINDA** REDDY: So these are all very important reforms that should be undetaken if vou want that mocratic system should continue to inspire and bring about social changes in this country. The Tarkunde Committee had made some recommendations. Apart from recommendations of the Tarkunde Committee, I am glad that the Government is going to consult the leaders of all political parties while coming to a conclusion regarding the electoral reforms that are going to be enacted. And it should done at the earliest.

Mr. Vice-Chairman, Sir, Mr. Surendra Mohan was eloquent yesterday that now there is not much gap

between the poor and the rich. The gap is much wider now, and it continuing. From the days of Congress regime up till now, gap has been increasing. The are becoming poorer and the rich are becoming richer. And this disparity in incomes is never seen in any part of the world. Even in affluent America there are no disparities of income as are prevalent in India. There the disparity may be 1 to 20. But in India it appears to be 1 to 100 or more. These disparities in income should be done away with, and we will give our support whatever steps the Government are going to take to reduce these parities. But unfortunately the steps that are being taken by the present Government are not quate to reduce these disparities in income.

More than 60 per cent of our people are below the poverty-line. The poverty is increasing in spite of the fact that the Government is trying to do something for the rural sector. As far as the pronouncements concerned, we welcome the pronouncements made by the Janata Government that they will give more and more assistance to the improvement of the rural sector, and I am glad that they are doing it to a certain extent.

Unemployment is going up. Apart from the increase in population, unemployment in the rural area and in the urban sector is mounting up. The jobs that are being provided are not increasing adequate to meet the number of unemployed persons. And this is a matter which is going to cause concern to the entire country. If the unemployed are not adequate employment, they will become Naxalites. Most of the Naxalites are highly educated people. In Andhra Pradesh, those who are in the Naxalite movement are those who are highly educated. So if you don't

provide them adequate employment, if you dont provide full employment to those who are educated and those who are living in the rural area, the situation will become explosive. The population growth is becoming explosive and the also situation will be further aggravated proper arrangements are made.

Then, rural debt has gone up Rs. 7.000 crores. During the gress regime a very important step was taken to liquidate rural The loans of persons with a low income of, say, Rs. 2,000 or so, were written off, and to some extent the rural poor were benefited. But unfortunately rural indebtedness is going up, and we have discussed today for two hours how agriculture is suffering in India. The farmers are suffering because the Government has not taken imaginative steps to give remunerative prices to the farm produce. And Members, one after the other, have said the farmer is duped, how the farmer is cheated. The Minister was replying to us that they could not provide adequate storage facilities and that the Government did not have finances to make purchases of the surplus foodgrains. Before the Janata took over, agricultural proparticularly foodgrains. duction. was 120 million tonnes and storage facilities available were for 20 mil-Now the production lion tonnes. has gone up to 125 million tonnes. It is a good thing that production has gone up. Now emphasis is more and more laid on improvement of agriculture. But if the agricultural produce is not given an adequate price, if the farmers do not get a remunerative price, then they may switch over to money crops, commercial crops, and India will be forced to go to America or some other country with a begging bowl. That situation has been stopped for

the last three or four years. We are not importing any foodgrains. wheat or rice. But if the present situation continues, then the agriculturists will not have any incentive to produce foodgrains. Thie what happened in the South is there are many onion-growers, they could not even pluck their onions have come up in their fields because the price they get in return is so low that they could not even afford the cost of plucking the onion bulbs from the land. And they are having to suffer. The present Government does not seem to have anv set policy at all. Whenever they want they give import whenever they want they give export licences. Onion used to be exported and that was giving an adeto the quate price onion-growers. But this time most of the growers have suffered heavy losses. Likewise cotton prices have crashed Textile prices have gone up. There is something wrong. There has to be a balance between the prices of industrial goods and agricultural Many friends were prices. referring to the agricultural prices Commission. It is true the Agricultural Prices Commission is composed of mostly bookish people, bookish professors who have no knowledge of agriculture at all. If people who are well versed in agriculture, who are farmers, had a dominant voice in the Agricultural Prices Commission, they would have given price to quate, remunerative agricultural produce. This is a matter where the Government should take some interest. It is unfortunate and it is a tragedy that even though in Parliament and in State Legislatures majority of the representatives of the people are drawn from agricultural community, their interests, the interests of the agricultural community, are not protected. therefore The Government should take immediate steps to give quate protection to the farmer.

[Shri Mulka Govinda Reddy]

The Indian economy is in doldrums. Most of the monopoly houses manipulating the prices and are having concentation of economic power in their hands. These monopol<sub>v</sub> houses. these big business houses, should be controlled by Central Government. Ιf possible. they should be taken over. Then only these price fluctuations will not be there and we will get adequate price for the farmer and the consumer will also get his requirements at a reasonable price. Now what is happening is the producer does not get his price and the consumer has to pay more while the trader is looting the difference. This should be put an end to. Take jute mills. There is a crisis in the jute industry; there is a crisis in the textile industry. many textile mills have closed down. Now, there is a crisis in the sugar industry. Hundreds of crores rupees have not been paid to the sugarcane growers. The sugar industry is in the hands of private producers. If it is controlled by cooperative sector I will be happy. If the present ownership which is in private hands and which is controlling the industry is not properly managing the industry, then it should be taken over by the Government.

It should be taken over by

4 P.M. the Government. In Uttar
Pradesh a unanimous resolution was passed by the Assembly.

Still the sugar industry has not been
nationalised. I do not know why
they did not nationalise sugar industry.

I must also say that the sugar factories in Bihar and Uttar Pradesh are not remunerative. Their yield is not adequate and recovery is not adequate. Instead of using their fertile land for producing sugarcane, wheat or rice should be grown there. Sugar industry should be developed in the

South and more factories should be located there where the recovery is more

The President has also referred to our relations with our neighbours. The previous Government was also following a policy of non-alignment and friendship with our neighbours. Our relations with our neighbours such as Pakistan Bangladesh, Nepal, Sri Lanka and Afghanistan are very cordial and friendly. We should strengthen our friendship with Soviet Union further because that country stood by us whenever we were in difficulty. Our friendship with that country should not be compromised with our friendship with any other country.

In West Asia the situation is still unsettled. Israel and Arab countries have not been able to come to terms. I must appreciate the courage and boldness of President Sadat...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I have given you more than 25 minutes....

SHRI MULKA GOVINDA REDDY: No. The question of dignity was raised and that took more than 10 minutes.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That took about 5 minutes. I have given you 30 minutes.

SHRI MULKA GOVINDA REDDY: You have given me only 15 minutes. The rest was taken away by the other discussion.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I have with me the record of time. Anyhow you can take two more minutes.

SHRI MULKA GOVINDA REDDY: I was saying that President Sadat went to Israel in order to strike a bargain and to settle the issue of Palestine and as a result the Camp David talks are still going on. When go to President Sadat could Israel. the work aggressor. to Out terms for а settlement there nothing iα wrong with our Foreign Minister going to China For 17 years the question of occupation of Indian territory by China was in cold storage. It is true that the Congress Government, about years back, appointed our Ambassador to China and this was reciprocated by China by appointing their Ambassador to India. There is nothing wrong to explore the possibility of bringing back our land to us from the Chinese occupation. There going to be a debate on that issue and therefore I will not speak much about it now except saying that there was nothing wrong and not only that, it was a good thing that Shri Vajpayee accepted the Chinese invitation and went there to explore the possibility of settlement on our border problems and to discuss other matters that are pending with China. Sir, about South Africa, India has always been aiding and helping and supporting the freedom movement in Zimbabwe and in Namibia and has always been opposing the apartheid in South Atri-It is time that these racist regimes are ended at the earliest. whole humanity is up against and they cannot continue with their racist regimes in these countries.

Sir, we have been pleading for total disarmament. It is good that our Prime Minister, when he addressed the UN General Assembly, pleaded for total disarmament including nuclear disarmament. It is a question which we should all support and our Government should take steps in consultation with the other non-aligned countries in the direction of total disarmament. Sir, I will finish my speech by quoting only one sentence from the President's Address. The President has said:

"Let us all progress towards building up a just social and economic order." Sir, let us all lend our support to this noble sentiment that has been expressed by our learned President and we should all strive forgetting our petty differences for building up a new social and economic order, not only in India, but also in the whole world. Thank you, Sir.

श्रा हरकृष्ण सिंह सुन्जन्त (पंजाब) : श्रीमन्, पहले ही राष्ट्रपित जी का भाषण बहुत निराशाजनक था । लेकिन बहुत ध्यान के साथ जब मैंने ग्रपने दोस्त श्री सुरेन्द्र मोहन को सुना तो पाया कि उनका भाषण उससे भी ज्यादा निराशाजनक था । उसके बाद मैंने इससे पिछले भाषण देखने की कोशिश की तो यह देखा कि हर समय, हर वर्ष भाषण में रस्मी तौर पर एक ही तरह की बातें दोहराई जाती है । मैं उनका हवाला नहीं देना चाहता ! सुनते यह है कि पहले ग्रदस्या बहुत खराब रही ग्रौर ग्रव जब से हम ग्राये हैं तब से इस में बहुत तेजी के साथ सुधार शुरू हो गया हैं ।

श्रीमन, मुझे एक बात याद श्रा गई
कि एक साधु एक राजा के पास चला
गया श्रौर राजा ने उससे पूछा कि प्रजा
का क्या हाल है, तो उसने बताया बहुत
बुरा है, प्रजा बहुत दुखी है। ता राजा
ने उस साधु को एक लोटा श्रौर कुछ
रुपया दे दिया। वह साधु चला गया।
जब वह फिर लोट कर श्राया तो राजा
ने वही सवाल पूछा। साधु ने उहा कि
प्रजा बहुत मजे में है।

तो, जब जनता पार्टी के सदस्य आपोजीशन मे थे तब जिन बातों की बहुत कड़ी ग्रलोचना करते थे, ग्रब उसी ढंग से बताने की कोशिश करते हैं कि हमारी ग्राथिक ग्रवस्था में काफी मुधार हो गया है ग्रीर ग्रब चिन्ता की कोई जरूरत

रखते हैं।

[र्श्वा हरकृष्य सिंह सुरजीत] नही है। मैं कहना चाहता हूं कि हकीकत से इसका क्या मेल है। ग्रौर इसके साथ श्रांकड़ों को बहुत हेर-फेर से बताया गया। ऐसे म्रांकड़े दिये गये, शायद यह समझ कर, श्रपने ग्रापको सन्तृष्ट करने के लिये। पर यह ध्यान नही रखा गया कि जो लोग म्रांकड़े देते है उनको इस बात का भी पता होना चाहिए कि उन ग्रांकड़ों का मुकाबला किन वर्षों से किया जाता

है जब ग्रार्थिक उन्नति को ध्यान में

मिसाल के तौर पर इन्होंने कहा कि एग्रीकल्चर पैदावार में परसेंट का इज़ाफा हो गया। पर किस साल के मुकाबले मे ? जब मौसम बहुत खराब रहा, ग्रवस्था बहुत खराब थी ग्रौर इन्होंने उस टा श से मुकाबला करने की कोशिश नही की जबकि पहले पैदावार ग्रच्छी हुई, ख्वाह वह सन् 1960-61 में थी या 1970-71 मे थी या 1976-77 में थी, उसके मुकाबले में रेट ग्राफ ग्रोथ क्या है ? जब भी कभी ग्रार्थिक उन्नति को देखा जाता है तो उस में इस बात का ध्यान रखा जाता है, यही नहीं कि यह 13.6 परसेन्ट इसमें जयादा हो गया भ्रौर उसमें (फूडग्रेन्स में) 13 परसेन्ट इजाफा हो गया, बढ़ोतरी हो गई यह देखने की बात नहीं । ग्रगर मुकाबला किया जाए पिछले उन वर्षों से 1970-71 से या 1975-76 से तो मालूम होगा कि यह वृद्धि केवल 2.6 परसेन्ट है श्रौर श्रगर 1975-76 से भी मुकाबला किया जाए तो यह इजाफा केवल 3 प्रतिगत ⊋है। इसी तरह से अगर जनरल ग्रोथ रेट को देख जदर, 960-61 हो मुकाबले में भी और 1970-71 के मुकाबले में, 2 5 प्रतिणत से मु ६ स्वा नही होगा। श्रौर इसी तरह से श्रनाज की पैदावार का जो सवाल हैं उस मे भी ऐसी

बात नही है । पैदावार बहुत हुई है, पैदावार में इजाफा भी हुम्रा है, लेकिन ऐसी बात नही है जिस पर यह कहा जाए कि स्रब हमने इतनी बड़ी सफलता हासि न कर ली है कि किसी किस्म की चिता की जरूरत नही है क्योंकि पर कपिटा प्रोडक्णन जो है फूडग्रेन्स की ग्रनाज की वह ग्रब भी 1977-78 के मुकाबले में 1970-71 के मुकाबले में कम है।

इसी तरह से सनत की 9% ग्रोथ रेट की भी बात है । इन्होंने खुद ही कहा, शायद एक प्लानिंग कमीशन का परचा था उसके ग्राधार पर जो ग्रांकड़े थे वही मैंने सुनाए, लेकिन यह नहीं देखा कि प्लानिंग कमीशन ने उस के बाद उन ग्रांकड़ों को रिव्ह्य भी किया है, बल्कि कह दिया है कि इस चर्ष ग्रोथ रेट 7 ं % रहेगा पहले 6 माह के भ्राधार पर, जो हमारी सनग्राती उन्नति में 9 प्रतिशत की वृद्धि है श्रौर उस के श्राधार पर कह दिया कि म्रब इंडस्ट्यिल ग्रोथ म्रच्छी रही स्टेग्नेशन नही रहा, पहले का समय खत्म हो गया ! ऐसी भ्रवस्था वाहर से तो जाहिर होती नहीं है क्योंकि पर कैंपिटा कजम्ण्शन से देखा जाय तो ऐसी श्रवस्था है नहीं। कमीशन ने रिव्हय कर के बताया है कि उसके खास कारण थे। कारण था कि इन्वेस्टमेंट के लिए ग्जायण थी, इन्वेस्टमेंट हो गया : यह भी एक कारण था, ग्रौर उसके साथ ही साथ दूमरा एक कारण था कि पिछले साल खेती की पैदावार में जो इजाफा हुम्रा उस से भी कुछ सनम्रात को आगे बढ़ने में मौका मिला और कुछ यह भी हम्रा कि म।निटरिंग वर्गरह मे भी दुरुस्ती हुई, उस में इजाफा हुआ । उसकी वजह से वृद्धि हुई है। इस साल उतना न तो इन्वेस्टमेंट होने वाला है ग्रीर न ही यह बात उस ढंग से चलने वाली है । ग्रदाजा यह लगाया जाता है कि इस साः में शायद वह इजाफा साढे 7 तक रह जाए। यह भी ऐसी

बात नहीं है जिसे हम कह सकते है कि हम लगातार इस बात को आगे बढा सकते हैं।

इसी तरह से अगर हम देखें डेफिशिट फाइनेंसिंग को, देखें तो 2,000 करोड़ क० एक साल में डेफिशिट फाइनेंसिंग श्रीर 15 परसेंट मनी सप्लाई में स्राप इजाफा करेगे, तो उसका कोई प्रभाव पड़ेगा कि नहीं हम पुछना यह चाहेंगे। इरिगेशन भ्रौर पावर के ग्रांकडे दिए हैं, ये ग्रभी के ग्रांकड़े नहीं है ; ठीक है, इरिगेशन में इजाफा हम्रा है भ्रौर इसके पहले भी 1975-76 के प्लान मे देख लीजिए उसमें यह भ्रदाजा था कि हम 5 मिलियन हेक्टेयर जमीन को इरिगेट करेगे ग्रौर जैसा स्राज ही कहा खेती के वजीर ने कि यह बात तो लगातार प्लान्स में चलती रही है भ्रौर यह बढोत्तरी होती रही है--हम पूछना चाहेंगे कि पर कैपिटा कंजम्शन में कितना इजाफा होगा, ग्रगर 2 वर्षो में पर कैपिटा कंजम्शन में इजाफा हुन्ना है, लोगों को ज्यादा खाने को मिलता है, लोगों को ज्यादा पहिनने को भिलता है तो हम समझेंगे वाकई हम ग्रोथ की तरफ वढ़ रहे है ग्रीर इंडस्ट्री में, खेती में स्टेगनेशन दूर हो चुका है। एक सवाल पूछा गया था तो बेकारी के बारे में श्रांकडे दिए गए कि इतने अनुइम्प्लाइड को इम्प्लाइड कर दिया, ये सब कुछ कर दिया--लेकिन भ्राज अनुइम्पलायमेंट की क्या ग्रवस्था है, उस के बारे में जवाब देने से इन्कार किया। तो उस से हम जांचने की कोशिश करेंगे। वह कहते है इस मसले को हम दस बरस में हल कर लेंगे। लेकिन यह समझ में नहीं आ रहा है। यह भी वताएं क्या डिस्पेरिटी कुछ कम हो रही है ? नेशनल इनकम जा कहां रही है ? 7 परसेंट तो पहले ही बहुत ज्यादा इजाफा होता रहा । लेकिन पहले के भी स्रांकड़े जाहिर करते है कि नेशनल इनकम कहां पहुंचती रही ? वह तो मोनोपोली हाऊसेज के इजाफे में पहुंचती रही । गरीब के श्रीर खेत मजदूर के पास नहीं पहंची उसी ढंग से जैसे पहले नहीं पहंचती रही। ग्रब कैसे पहुंचेगी, इस के बारे में इस में कुछ बताया नही गया । स्राप देखें कि इसका प्रभाव ग्रलग-ग्रलग है : जो नीति यहां पेश की गई है इसका म्रलग-म्रलग प्रभाव है। मैं हैरान था, सरेन्द्र मोहन जी इस बात का जिक्र करते कि इंडस्ट्यिल रिलेशस बिल हम इस ऋधिवेशन में पेश करेगे जिसको देश भर के वर्किंग क्लास ने एक होकर रह कर दिया है। स्रब वह कहते हैं कि एक कांप्रिहंफिय किस्म का कानुन हमने बनाया । ऐसा मजदूर वर्ग का दुश्मनाना कानून ट्रेड यूनियन के इतिहास मे कभी नहीं हुन्रा है। हमने ब्राले चना सुनी, कम से कम सरकार यह इतः देती कि कितने मजदूरां ने इसका विरोध विया है, हम इस पर विचार करेगे कि जो उनके सुझ व है उनको देखेंगे, ऐसी कोई बात उनकी म्रोर से नहीं है। एक जिद है इस बात की कि हम उसको पास करेंग ।

इसी तरीके से खेती की बात है। आज बहुत बहुस हुई खास कर खेती की कीमतो के सवाल पर । मैं उसमें ज्यादा जाना नही चाहता पिछले वर्ष इन्हें ने वहा थर 1977 में भी कहा था कि हम खेती की पैदावार की कीमतों के सवाल को हल करेगे, किसानो को उनकी पैदावार का मुनासिव भाव मिलेगा। भ्राज इस बात का कोई जिन्न नहीं है। हम लोगों को सबसे बडा फिक इस बात से है। बहत लोग, लाखों की तादाद में ग्राये थे. किसान रैली मे वे यह कहने के लिए नही श्राये थे कि श्रापकी उम्म बड़ी हो, इसलिए श्राये थे कि उनकी समस्याश्रो पर श्रसंतोष का इजह।र कर सके । जो पोटैटो ग्रोग्रर्स है उनकी ग्रदस्था यह है कि 3 हजार एकड कास्ट ग्राफ प्रोडक्शन है स्रौर उनको 30 रुपये क्विंटल का भाव नहीं मिल रहा है। ये कहते हैं कि पैदावार बहुत ज्यादा हो गई। गन्ना चार रुपये विवंटल नही लिया जा रहा है वयोंकि मिलों का कंजम्शन 30 परसेट से ज्यादा नहीं है। बाकी गन्ना खाडसारी, गृड के लिए इस्तेमाल होता है । कोई गृड भी बनाता

[श्री ह कृष्ण सिंह सुरजीत] है तो वह कैसे बनाये। फ्युग्रल 20 रुपये क्विंटल बिक रहा है, गन्ना चार रुपये क्विंटल बिक रहा है। ऐसी ग्रह्मथा कभी नहीं हुई।

इसी ढंग से कपास का सवाल है। कपड़े के दाम बांध दिये जाते है। पिछले साल चार सौ रुपये क्विंटल कपास थी, इस माल ढाई सौ रुपये क्विंटल भी उसको उठाने वाला कोई नहीं । महाराष्ट्र में ऐसी अवस्था है, उत्पादक कपास के परेशान हैं। काटन ग्रोग्रर्स कांफ्रेंस में मै गया था। मैंने देखा कि 66 परसेट से ज्यादा वही लोग है जिनके पास 5 एकड तक की जमीन है। उनकी अवस्था क्या है, वह कोई पूछने वाला नहीं है । काटन कार-पोरेशन इन्होंने बनाई हुई है, इसलिए कि उनकी खरीद करे। उसके पास रुपया नही है। मोनोपलिस्टों ने अपनी खरीद के लिए, अपना प्रबन्ध कर रखा है। पिछले वर्ष के मकाबले में काटन के भाव 30 परसेट, 40 परसेंट गिर गये। कपडे की कास्ट आफ प्रोडक्शन के लिए रा-मैटीरियल की कास्ट श्राफ प्रोडक्शन में 45 परसेंट, 50 परसेंट स्राती है स्रगर कपास की कीमत 30 परसेंट गिरती है तो इससे 15 परसेंट कपड़े का भाव क्यों नहीं गिरता ? इसलिए ये सारी समस्यायें हैं।

यही अवस्था दूसरी फसलों की है। जूट है, टोबेको है, कोकोनट है। उन की भी यही अवस्था है। गन्ने के बारे में मिसाल देते हैं कि पंदावार बहुत हो गई। इसमें कंजम्पशन शूगर का देखना चाहिए था। हमारे यहां कंजम्पशन लैंटिन अमरीका यायूरोप के मुकाबले में आधा भी नहीं है। पर हैड 6.2 किलो साल का कजम्पशन है और गुड़ और खांडसारी को शामिल कर लिया जाए तो 14 किलो वह हो जाता है तो मिल मिलाकर पर हैड पर्इयर कंजम्पशन 20 हो जाता है जब कि लेटिन अमरीका में 42, यूरोप में 37, आस्ट्रेलिया में 47 किलो है अभी पता चला कि कंजम्पशन 37 लाख से 45 लाख हो गई। पर बात

खरीद की शक्ति की है । हिन्द्स्तान में स्रभी बहत गजाइश है । 65 लाख प्रोडक्शन हिन्द्स्तान के लिए कुछ नहीं है। ये कहते हैं कि हम बाहर भंजेंगे। वह सवाल नही है। जेती की पैदावार की कीमतें तय ए० पी० सी० का जो हिसाब है वह ग्रजीब किस्म का हिसाब है। एक तरफ वह कहते है कि कास्ट स्नाफ प्रोडक्शन 74-75 के मुकाबले में बहुत बड़ गई । 80 परसेंट फटिलाइजर में. 40 परसेंट पस्टिसाइडरू है. 90 परसेंट डीजल में बढ़ गई ग्रौर जब कीमत मकर्रर करने पर ग्राते है तो कहते हैं कि इनका भाव बढना नही चाहिए उसमे माविट का सवाल देखते है, ग्रवेलिबिल्टी का सवाल देखते है बल्कि कास्ट ग्राफ प्रोडवशन का सवाल नही देखते जिससे किसानों को कुछ बच जाए । इस तरह के सवालों पर कोई ध्यान नही होता । इन तमाम सवालों को ध्यान में रखते हुए अगए हम बाकी के सवाल ले लें, जैसे लैंड रिफार्म का सवाल है इसमें यह ग्रजीब बात है कि एक-दूसरे की किताब को देखते नही हैं कि वह क्या लिख रहे हैं। सिक्स्थ, फ इव इयर लान के इंटर डक्शन में लिखा है कि यह लैड रिफार्म मे फेल हुआ है Because in the absence of political will श्रभी क लेंड रिफ में नाकामयाब 1969 में यह ग्रन्दाजा था कि भूमि सधार के बाद हमारे पास 6 लाख एकड फ लतू लैंड हो जाएगी, कभी कहा 4 लाख एकड़ लड हो जाएगी लेकिन मिल-मिलाकर जो निकला ग्रौर भाषण में भी बताया गया है कि बांटने के लिये ग्रधिक भृमि नहीं है। यह नहीं कहते कि ग्रौर जमीन लेंग । हालांकि एग्रीकल्चर सेन्सस को लिया जाए तो उससे जाहिर है ग्रौर हनारी खेती के वजीर ने भी बताया है कि जमीन बहत थोड़ी है। श्रभी भी एग्रीकल्चर सेन्सस वाले कहते हैं साल के रिफार्म के बाद भी कोई नहीं ग्राई : 2.7 मिलियन ग्रोपरेशनल

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होल्डिंग्स है 51 मोलियन हैक्टयर लड है और 35.7 मिलियन होल्डिंग्स के पास केवल 9 परसेंट लड है । ग्राज भी जमीन की मानोपली उसी ढंग से है । यानी चार परसेंट लोगों के पास 31 परसेंट जमीन है । इसकी तरफ एड्रस मे कोई जिन्न नही है । ग्राप कहते हैं कि हम रिकार्ड ठीक कर लेंग लेकिन 10 स.ल लगग । एक्जक्टली यही हो रहा है कि रूरल सेक्टर में जमीनों से काश्तकारों को निकाला जा रहा है । सरकार बेदखली को रोकने के लिय तयार नहीं है ।

एक ग्रन्छी बात कही है उसके लिये हम उनको मबारकबाद दे दें। इन्होंने कहा है कि हम नाइन्थ शड्यूल में लड रिफार्म लेजिस्लेशन को दखल कर देंगे। लेकिन साथ हो जनता सरकार ग्रगर उड़ीसा ग्रौर गुजरात की सरकार जसा कह रही है, सुझाव दे रही है कि जो जमीन कानून में फालतू है उसको वापिस दे दिया जाए तो नाइन्थ शेंड्यूल भी बेंचारा क्या करेगा। ग्रगर कानून में जमीन की बात ही नहीं रहे गि तो नाइन्थ शड्यूल कुछ नहीं कर सकता। यह पालिटिक विल के बगैर नहीं हो सकता।

(Time bell rings)

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Go ahead. You have got two or three minutes more.

SHRI HARIKISHAN SINGH SUR-JEET: Only two or three minutes. There are seven minutes more by my watch. Anyway.

एग्रीकल्चर लेबर की बात भी वही है। उनके लिये कोई ठोस योजना नहीं है। यह प्रोपेगंडा तो 20 प्वाइंट प्रोग्राम में भी रहा है लेकिन उससे निकला क्या है उनसे पूछा जाए ग्राज तक, रिव्यू कर के यह बताएं कि कितने लोगों को जमीन मिली है। मैं जानता हूं किसी को नहीं मिली है। मैं चाहूंगा कि सरकार मेरी एक बात मान लें कि थर्ड एग्रीकल्चर लेबर इन्क्वायरी सेट-अप करके पता लगाया

जाए कि ग्राज व्यवस्था कहां खड़ी है। इसमें यह बात ग्रा जाए तो ीक है। इसी तरह से एक्सपोर्ट इम्पोर्ट पालिसी के म्ताल्लिक है । जैसा वर्ल्ड बैक कहता है कि फारेन एक्सचेंज इस तरह से इस्तेमाल करें कि जिससे केपिटल गुड्स को इम्पोर्ट के लिए कुछ रियायत मिल जाय । इसी म्राधार पर इम्पोर्ट के लिये बहुत रियायते दी जा रही हैं । टक्सटाइल पालिसी क्या है ? इसमें यह है कि के से कपड़ा जिसमें मुनाफ कम होता है वह नेशमल टैक्सटाइल को दें श्रीर बाकी भ्रपना मजा करें। जब राष्ट्रीयकरण करते हैं तो सरकार प्रोविडेंड फंड ग्रौर उजरतों की बकाया की जिम्मेदारी नहीं लेती । मानोपली हाऊसेज की बात तो ग्रापको पता ही है कम्पनी अफ़ेयर्स की रिपोर्ट में 72 से लेकर 76 तक देखा है । यह बीस प्वाइंट प्रोग्राम के प्रचार को गगा करती है। मोनोपलीज के एसेट्स में 3,352 करोड़ का इज फा हबा है। यह गरीबी हटाओं का प्रोग्राम था। इसलिए इस तरफ ध्यान देने की जरूरत है। इसी तरह से मल्टी नेशनल वाले दावा कर रहे हैं । मेरा कहना है कि जब तक यह अप्रोच नहीं होगा कि रिसोर्सेज कहां से ग्रा सकते है ग्रीर कहां इस्तेमाल किये जायें भ्रौर एम लायमेट को कैसे जिनरेट किया जाए, लैंड रिफार्म कंसे किया जाए तब तक यह सचाल उसी ढंग से रहेगा। इसी तरह से योजना के लिये जब तक नेशनल डवलेपमेंट कोंसिल को ग्रसली ग्रथोरिटी के रूप में कायम नहीं करते तब तक कुछ नहीं होने वाला है । ग्रभी 24, 25, 26 को नेशनल डवलपमेंट कोंसिल की मीटिंग होने जा रही है लेकिन रिसोर्सेज के डिवीजन पर कुछ तय नहीं हुम्रा है, पालिसी का सवाल तो अलग रहा डेमोकेटिक राइट्स की बात भी नहीं रही । विकिग क्लास में सख्त बेर्चनी है । यहां हड़ताल होती है तो वहां पुलिस भेज दी जाती है ग्रीर उसके लिये मीसा भी लगाना पड़े तो लगाते हैं। 42 वें भ्रमेंडमेंट से जो कदम उठाये थे श्रीर उसके बाद जो

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[श्री हरकृष्ण सिंह सुरजीत]

45 वां स्रमेंडमेंट हस्रा उसमें भी यही कहा गया कि इमरजेंसी रहेगी। उसमें भी बहत सी बातें ज्यों की त्यों रख दी गई हैं। इसमें यह ठीक है कि कांग्रेस (ग्राई) ग्रौर जनता पार्टी वालों ने मिलकर कहा कि इमरजेंसी यहां कायम रहनी चाहिए। (Interruptions) म्राप पी० डी० एक्ट को कायम रखना चाहते है। ऐसा लगता है कि म्राप उन सब बातों को कायम रखना चाहते है जो पहले से चली ग्रा रही है अपनी नई पालिसी के बारे में आपने स्रभी तक कोई व्यवस्था नहीं की है स्रौर इस भाषण के ग्रन्दर भी उन वातो का जिन्न नहीं किया है।

जहां तक ग्रापकी लेंग्वेज पालिसी का सवाल है, ग्रापने साउथ वालों के लिये एल० आई० सी० का पच हिन्दी मे छाप दिया। श्रापने यह नहीं देखा कि दूसरे लोग ईस भाषा को समझ सकते है या नहीं। स्राप डेमोक्रेमी की बात करते है, लेकिन इक्ब्रेलिटी श्राप लैंग्वेज की बात नहीं करते है। हिन्दी को थोपने की बात वही लोग करते हैं जो हिन्दी शोविनिस्टम हैं और जो हिन्दी को इस मुल्क पर जबर्दस्ती लादना चाहते हैं। इमें इस बात का अच्छी तरह से सोचना चाहिए कि हमारे मल्क में हिन्दी का विरोध क्यों हो रहा है। हमें दूसरों की जबान का भी आदर करना चःहिए ।

श्रीमन, श्राखिर में मैं दो शब्द विदेश नीति के बारे में कहना चाहता हूं। हाउस में बार-बार कहा जाता है कि हमारे संबंध सब देशों के साथ ग्रन्छे हैं। मुझे यह देख कर भी बड़ी हैरानी हुई कि स्रमेरिका के बारे में यह कहा जाता है कि 'वी शेयर फण्डामेन्यल वेल्य ज विद भ्रमेरिका" स्स के बारे में यह बात कही जाती है। हमारी सरकार कहती है कि श्रमेरिका के साथ हमारे फण्डामेन्टल वेल्यज हैं जिन्हें हम शेयर करें। हम जानना चाहते हैं कि श्रमेरिका के साथ हमारे कौन-से फण्डा-

मेन्टल वैत्यूज है ? मै समझता हूं कि अमेरिका के सबसे बड़ी फण्डा मेन्टल वैल्युज ये हैं कि दनिया में जहां भी मुवित ग्रान्दोलन चलते हैं उनको दबा दिया ज्यय । वेस्ट एशिया के % न्दर श्रमेरिका इसी नीति को चला रहा है। पी० एल० ग्रो० के बारे में ग्रमेरिका के क्या विचार हैं, यह विसी से छिपा हुआ नही है । ऐसी हालत में भारत सरकार हमेरिका के साथ कौन-से पाड़ा पैन्टल बैल्यज को शेयर करती है, यह हमारी समभ मे नहीं श्राता है। ग्रेट ब्रिटेन में जिस तप्ह से रेशियल डिस्क्रमिनेशन ही रहा है उसकी मिमाल हमारे समने अभी पिछले दिनों श्राई है। श्रगर दम बिटेन के साथ इस वारे में सखत रख ग्रखित्यार करते तो कोई वारण नहीं था कि त्रिटेन में हिन्नस्तानियों के साथ इस तरह का व्यवहार होता।

राष्ट्रपति जी के भाषण मे ईरान की घटनात्रो का कोई जित्र नहीं है। पिछले साल श्रापने कहा कि हमारे संबंध उस देश के साथ बहुत श्रच्छे हैं। जब बिंहतयार की गवर्नमेंट बनी तो ग्रापने उसको भी मुबारकवाद दे दी ग्रौर जब दूसरी सरकार बनो तो उनको भो श्रापने मुवारकबाद दे दी। ईरान के श्रन्दर शाहनशाहियत वा खात्मा हो गया है, लेकिन फिर भी भ्रमेरिका भ्राज साउथ-ईस्ट एशिया के भ्रन्दर दखल-भ्रन्टाजो करना चाहता है । ईरान की नई सरकार ने नान-एलायमेन्ट की पालिसी का एलान किया है, लेकिन फिर भी उसका जित्र इस भाषण में नहीं किया गया है। श्राखिर में मैं यह कहना चाहता हुं कि वीएतनाम के संबंध में, हमले को रोकने के लिए हम को कुछ ठोस काम करना चाहिए । साउथ-ईस्ट एशिया में जो कुछ हो रहा है उससे हम श्रांख नहीं मुद सकते हैं।

मैं ग्रन्त में फिर यह कहना चार्ंगा कि श्री सुरेन्द्र मोहन जी एक सोशलिस्ट हैं। उनके विचारों को हम जानते हैं। वे कोई ऐसी बात न कहें जो वाकयात से मेल नहीं खाती हों। उन्हें सदन मे ठीव कार्ने कहती चाहिए। जां बात ठोस न हो ग्रौर िनमें मेल न बैठना हो उन बातों को सदन में नहीं कहना चाहिए। हमें सदा मे ऐसी बातें कहनी चाहिए जिनमें बाहर और ग्रन्दर, दोतों में मेल बैठना हा।

Motion of Thanks on

\*SHRI E. R. KRISHNAN (Tamil Nadu): Mr. Vice-Chairman, Sir, would like to express my views behalf of my party on the President's Address.

I welcome the importance given to the development of handlooms during the current year. I also welcome the announcement regarding the development of Panchayati Raj institutions throughout India on the basis recommendations of the Ashoka Mehta Committee

I also welcome the provision six new railway lines in the eastern point of the country.

All the languages included in the Constitution have been allowed to be used as a medium for taking the examinations of the U.P.S.C. according to the recommendations of the thari Committee. I welcome this also. The question papers should also provided in all the languages-and it is not proper to have them in Hindi and English alone.

During the current year an additional amount of Rs. 539 crores has been provided for rural credit. A total amount of Rs. 2,215 crores have been provided for agricultural credit. This is very good. The prices of essential commodities like pulses and edible oil consumed by the poor people been increasing day by day. The President has himself referred to it. But he has made no suggestions to bring down the prices. I am sorry for this.

Our relations with other countries have been good. Recently our Prime Minister and Foreign Minister visited America and China. This has

been referred to in the Address. But I would like to know why no mention has been made of the movement that was carried on against autocracy in Iran, and the establishment of democracy there.

In Pakistan the former Prime Minister is going to be hanged. Government of India has not referred to this fact even on humanitarian considerations.

Proper steps should be taken eradicate unemployment in our country. Food, cloting and shelter should be made available to all. The population in our country has been growing. If we do not pay attention to this now, there might be a big revolution in our country

Poverty has been increasing our country. Side by side the hold of capitalists on our economy is becoming stronger. Recently, as an example I would like to give figures of per capita income in different count-

America	Rs. 47,000
France	31,000
West Germany	29,300
East Germany	24,000
U.K.	22,700
Russia	17,900

Whereas in India it is only 1.100.

From these figures it is clear to us that the economic condition of India is very poor as compared to other countries.

We would be surprised when we look at the assets of the 45 capitalists of India who control the economy of this country. Ten days back I read in a newspaper that the assets of Birla are of the order of Rs. 385 crores The assets of other important capitalists were also mentioned

<sup>\*</sup>Translation of original speech in Tamil.

by that paper which are as follows:

	in 1972		in 1976
v.	Rs.		Rs.
Mafatlal	182 crores	1	257 crores
Singhania	122 crores	;	241 crores
Dabar	136 crores		202 crores
Sindhia	ro7 crores		177 crores
Sriram	120 crores		174 cror s
Balchandra	99 crores	4	129 crores

Even now 90 per cent of the people in our country are abjectly poor. In such a situation if even a handful of persons possess so much wealth, it is bound to be a great burden on our economy.

If the situation continues how will the poor survive? I would like know this we are all children Mother India and there are amongst us who do not get a square meal a day. We deceive ourselves by saying that the food problem has been solved in India and that India is surplus in food production. Everyone does not really get the food one needs. That is why time and again I have said that the Ganga-Kaveri project should be immediately implemented. Mr. Vice-Chairman, I would like to repeat this request of mine by having this project alone we would be able to give food to the 70 crores people of this country. This would also provide employment to lakhs of people and would be able to export foodgrains. Ganga-Kaveri project would confer great benefits to north India because in north India every year there is a loss of crores of rupees due to floods. Last year there was a loss of Rs. 438 crores of rupees due to floods—out of this, the damage to crops alone was of the order Rs. 340 crores. So long as the purchasing power of the people not go up, they would continue to be poor. From the index figures given

out by the government, it appears as if our country is surplus in food. I would like to give agricultural statistics to show that in our country per capita availability of egg per day is 30 grams whereas in America it is 51 grams. We should face the real situation and should implement the Ganga-Kaveri project without delay. Then only our problems will be solved and we will also be able to export foodgrains.

I would also like to say that the farmers in India have been suffering a lot due to the droughts, excessive rainfall and due to indebtedness. For this crop insurance scheme is the only remedy. This would provide great relief to the farmers and would help in the increased production of foodgrains It is said that every individual needs 250 Kg. of foodgrains per year. But our production is only of 180 Kg. per person. This means that we have make efforts to produce 30 Kg. of more of foodgrains per person.

Mr. Vice-Chairman, smuggling is on the increase these days. This is eroding our foreign exchange The economic serves. condition is government worsening!. Our should pay immediate attention to It has appeared in some news papers that people connected the Janata Government are engaged in smuggling. I do not believ**e** this. But I would like to

that the Janata Government should take immediate steps to check smuggling. During the last one year inflation has been on the increase due to smuggling and black marketing. We should immediately demonistic hundred rupee currency notes to check inflation. This would automatically bring down the prices also.

I am sorry to say that no work has been done in the Government of India Offices during the last seven months. since Ever Charan Singh tendered his resignation, both the Prime Minister Shri Charan Singh have been giving statements and exchanging and no other work has been done. I am happy that Shri Charan Singh has now joined the Government as Minister and I am sure that now the Government of India will be to pay attention to the problems of unemployment, agriculture and industry.

I would like to submit that we are having elections on the basis of adult suffrage. The exercise of franchise should be made compulsory. So long as we do not make it compulsory, we can not have stable democracy in our country. After voting is made compulsory then the Central and State Governments will have respect for the people and do the work of Government truthfully and with honesty. practice is being followed successfully in Egypt. There voters have with also been provided identity cards with photographs. In our country also this arrangement should be made.

Soon after elections are announced the Ministers at the centre and in the States should resign and there should be President's rule at the Centre and Governor's rule in the States. All expenses incurred by candidates should be borne by the

Government. The Minister of the Central Government and the Members of Parliament should place statements of their assets and liabilities on the Table of the House. The same provision should be there in the States.

The Janata Government has been saying that in administration follow the ideals of Mahatma Gandhi. Our Prime Minister is also considered to be a good follower of Gandhiji. I would like to sav that very necessary us to is for follow the ideals ٥f Gandhiii Prohibition was the most important ideal of Gandhiji. Keeping this in view our leader respect Annadurai and the radical leader M. G. Ramachandran imposed prohibition over Tamil Nadu which has been there for the last 3 years. This has caused a loss of revenue of Rs. 130 crores annually to our State Central Government has not paid us any compensation for this. They say if we reimpose prohibition after scrapping then only we compensation. It is a good policy. Is it just and proper? We want to follow, the ideals of Gandhiji, Therefore I would like to repeat my request that we should be compensated for the loss of revenue due to prohibition.

As I stated earlier population in our country has been on the crease. Just now it is 70 crores. It is said that every day there are 3,300 births in India, which means that every year we are giving birth to an Australia. If the increase in population continues at this rate then after 21 years i.e., by 2000 A.D. our population would be 100 crores. When we can not provide food to the 70 crores people of our country, what shall we be able to provide 100 crores people. The growing population doing the greatest harm to the economy of the country.

## [Shri E. R. Krishnan]

Mr. Vice-Chairman in the end I would like to know that in democracy whether the verdict of the people is supreme or whether the decision of Members of Parliament. Any democrat would say that it is the people's verdict which is supreme. But what do we find? The ex-Prime Minister who was elected by the people was from Parliament. expelled democracy or dictatorship? How far it is just to expel an elected representative of the people with the help of the majority of some members? The whole country repudiates this. newspapers in Britain in America which were against Indira Gandhi before this decision, have commented against this action.

I would also like to suggest that the Prime Minister of India should be elected by rotation from each state after every five years. No one will then complain of the Prime Minister being from U.P. or Gujarat. In our country there are several languages, several laces and several religions. This is the best way to ensure unity amongst them. This is not my personal view. This is the view of our radical leader M. G. Ramachandyan.

The Capital of India also should not be in Delhi. It should be at a Central Place in India. The Central Government Offices should also be located at a Central place in the country. The Government located in one corner of the country can not be called as the Central Government in its real sense.

In the same way the Supreme Court should also be located at a Central place. People have to come from as far as 2500 KM to the Supreme Court. These are also the views of Tamil Nadu Chief Minister, M. G. Ramachandran and not my views. and order has been deteriorating in our country, Particularly in Bihar, "I.P. and Delhi the law and order ituation is very bad. Mr. Vice-Chairman, I would like to know whother there is any Government administration in Bihar, whether there

is any law or authority there? Can any body walk on the streets without fear there. I say this because during the last four months there have been murders in Bihar and 2 political teachers have also been killed there. The leader of the Bihar legislative assembly (Congress-I), Dr. Jagannath Misra, the Bihar Congress (I) leader Kedar Pande, the C.P.I. leader Shri Chaturanan Bihar assembly Misra the leader of the Shri Bhola Prasad Socialist Party, Singh, the leader of the Jharkhand Party, E.N.E. Hero-these five leaders have together submitted a memorandum to Shri Jagannath Kaushal the Governor of Bihar. In that memorandum they have given the names of 21 victims of political murders that took place in Bihar between the period from 19th August, 1977 to 31st December, 1977. Their names are as follows:--

## Congress (i)-

1. Sarvashri B. B. Sinha, Gupteshwar Pande, Shyam Narain, Parmanand Jha, Munishwar Choudhary and Upendra Thakur.

## C.P.I.-

Sarvashri Sitaram Misra MLA, Baliram Prasad Saryaram Paswan, Ramprit Ram, and Kumaruddin.

## C.P.I.(M)

Sarvashri Saktim Mahato, Surender Mahato, Abhay Tiwan, Nikju Majihu, Sitaram Singh, and Shrimati Jaitara.

I would like to know whether this is democracy.

In the same way in Uttar Pradesh in Aligarh also there have been political murders. Curfew was in force then for three months continuously. Even then muslims continued to be killed. It is said that R.S.S. had a hand in this. Labour leaders have also been killed. Communal killings and firings have become a common happening there. Even according to

overnment figures 437 persons were illed as a result of firing. What kind f administration is this? The number f persons killed in the communal iots and as a result of labour agitaon is more than 600. According to Janata M.P., in Kanpur alone 150 orkers have been killed. In Kanpur le Nirankaris were beheaded in the resence of the police and their heads ere tossed like balls. The blood of kalis who were killed in Delhi has byet dried. If Janata Party carries T the administration like this then a ay would come when not only in ates but also at the Centre they will ave to lose power.

Our President, Shri Neelam anjeeva Reddy condemned such iolent agitations on 5th February, 379 and expressed his regret about iem. The guide of Janata Party Lok ayak Jay Prakash Narain has also xpressed deep anxiety about ıe situation in Bihar. It has said that the Governor Bihar tendered his resignaion r this very reason. So I would ıbmit to Shri Morarji Desai who is follower of Gandhi that he should e to it that all citizens of our couny should get their reghtful due and nould be able to walk on the streets ithout fear. . . us 91 1 100 0 5

In the end, I would like to express y view on behalf of my Party on indi language. We have been unaniiously agitating against the Hindiictatorship for the last twenty years. ven then I do not know why Shri lorarji Desai, when he came to ladras fifteen days back, said that nly those persons who learn Hindi e true patriots. Does this not mean iat those who do not learn Hindi are ot patriots. When in the Constituon 15 languages have been recognised the languages of the country then hy prominence is given to Hindi one. I would like to say that our amil Language was not born yesteray. It has been as a rich language or the last 5000 years. Just as Hindi nd English are the Official languages I the country in the same way Tamil should also be made the official language of the country. When the countries like Singapore, Malayasia, and Srilanka, which are thousands of miles away have adopted Tamil as an official language why Tamil is not given the status of an official language in this country. Our attitude towards Hindi is quite clear. We are not opposed to Hindi nor do we have any animosity against it. We only want that Hindi should not be forced upon In 1963, when Dr. Auna was a member of the Rajya Sabha, he clearly enunciated his views about Hindi. Our radical poet Bharatidasan warned us in the following lines:

"From some corner Hindi will enter.

Somehow it will follow us".

I would like to say that we greatly exercised over this issue. On 23rd, January, 1968 our State assembly decided that in our country there are several languages, several modes of living and thinking and that if we adopt the language of one State as the Official language then the unity of India will disappear and Hindi will enslave all other languages. Therefore, so long as Tamil and other languages do not acquire the status of official languages at the centre, only English should remain the Official The Constitution should danguage. be amended suitably. If you think that it is easy to force Hindi on the Tamil . people, because you have the army on which you spend 2,000 crores rupees, then you would not be able to impose Hindi with the help that army.

Finally in the end, Mr. Vice-Chairman I would like to say that in the Central Government Examination for I.A.S. and I.P.S. etc. question papers in other languages of India, apart from Hindi and English, should also be provided.

Whether you accept  $m_y$  views of not, I am fully confident that they would be accepted in the future.

[Shri E. R. Krishnan]

The President's Address does not dontain anything noteworthy. is what I would like to say with great regret. Thank you.

DR. SARUP SINGH (Haryana): Sir, I have listened to Mr. Krishnan with all the seriousness that I am capable of. I will make only one request to him. It is not the intention of the Janata Party to impose Hindi on him or anyone else. In fact, the Janata Party's language policy is no different from the language policy of the previous Government. Unfortunately, sometimes statements are made here and there which are perhaps uncalled and, therefore, people get the impression that there is an attempt to impose Hindi. I speak as a Member of the Janata Party and I assure you that the country's interests are most important. If the Prime Minister has anywhere said that Hindi will be imposed on Tamil Nadu, then I say I oppose it. If he has anywhere said that only those persons who speak Hindi are patriotic, again I oppose it. Please let us not try to add to misunderstandings where none need exist.

(SHRIMATI) DR. SATHIAVANI MUTHU (Tamil Nadu): May I know from the hon. Member the number of people who have been punished for saying anything against the verdict of the Prime Minister? I want the Member to narrate the position about it.

DR. SARUP SINGH: Mr. Vice-Chairman, Sir, after all, I am not speaking on behalf of the Prime Minister. But I do know one thing.

SHRI E. R. KRISHNAN: What about the Prime Minister's statement on patriotism?

DR. SARUP SINGH: It does not mean that those who do not speak Tamil are not patriotic. India is much more important than Hindi or Tamil. Please remember that. The country is much more important than any other thing. And since India is more

important than any language, India will not be allowed to be broken up on the question of language. Please remember this. We love the country as much as you do. And we also love Tamil as much as you do, though some of us do not speak it. Please appreciate this. I will lay down my life for Tamil if the question is that Tamil is being destroyed and removed from the country. That will not happen. That is not the question. However, Mr. Vice-Chairman, unfortunately, in politics I think, it is the ordinary way of functioning that all of us must make exaggerated statements. I do not want to 5 P.M. make an exaggerated state- 🤞 ment. In fact, my personal \* feeling is that one should say less than what one means rather than say more than what one means. But probably the language of politics is this, that every statement is inflated, and sometimes, therefore, others can misunderstand In any case, it.

SHRI U. R. KRISHNAN (Tamil Nadu): One information.

Mr. Chairman, I will . . .

DR. SARUP SINGH: If I can give any information, I will certainly give it. I am not able to give any.

SHRI U. R. KRISHNAN: The hon. Member can give an information, only one information.

DR. SARUP SINGH: Mr. Vice-Chairman, I will say one thing about this. The UPSC language question also came up. I am glad, my friend, Mr. Krishnan liked the decision of the UPSC. All the Indian languages are equal in the eyes of the country and in the eyes of the UPSC. Every candidate will have to give evidence of being competent in bilingualism. This would be a very successful thing. Our hope, however, is that some day would become ; bilingualism trilingualism. However, a beginning has been made by the UPSC. Till

now-and I will speak now for those in Tamil Nadu-those who studied in Tamil did not get jobs. What was happening was that those who studied in English medium schools and colleges, were getting all the jobs. The students who studied through the Indian languages were not getting jobs especially at the IAS level because only one language was necessary, that is English; no other language was needed to be offered. However, for the first time, an Indian language also will be offered. English will be offered and an Indian language will be offered. That is a good decision. But I say, sooner than later, the bilingualism should become triligualism.

Unfortunately, the education policy of the Government of India, which is likely to be presented very soon, is not now before us. When it comes before you, you will discover it, perhaps, to be not a dogmatic kind of statement at all. And it is not at all your fault that you say that you would learn only two languages. The fault has been with the Hindi speaking States. They destroyed the threelanguage formula; they did not study three languages. Therefore, you in Tamil Nadu say that you would not study the third language. But, I assure you, under the new dispensation, the Hindi-speaking States will have to learn the third language, and when that happens, I hope, you will also realise that it would be advantageous in a country of this size, of this complexity, to learn three languages. After all, there are smaller countries where the children learn three languages. In any case, I am not going into that.

Mr. Vice-Chairman, in fact, my intention was to speak about other things. But now that we are on this subject, I will say this. The President's Address, however optimistic it may, be, has undertones which need to be appreciated. These undertones indicate, I think, an invisible kind of

anxiety not only in the mind of the President but, I presume, in the mind of the Government also because after all he was speaking on behalf of the Government. On page 2, Mr. Vice-Chairman, there is a statement which has vital implications for all of us because we have entered into a phase in our country's life where there are too many tensions-political tensions, social tensions, economic tensions, religious tensions, caste tensions and so on. Now these tensions can hurt the country. At the same time, wisdom lies in getting over these tensions as intelligent people, as sensible people, as moderate people and as reasonable people. This is what the President has said. This is at page 2. He said:

"Over the last few years, the centre of gravity of political processes has been shifting from urban to rural areas. The rising tide of expectations has made the rural community extremely sensitive to economic factors. This shift is also accompanied by an increase in social tensions. The success of our democracy will depend upon our ability to manage this shift, both in political and economic terms in an orderly manner."

Now, these tensions, I humbly submit, have not been created by the Janata Party. They were already there. However, with the coming to power of the Janata Party, the expectations of a lot of people in the country, of people who felt neglected and ignored, were aroused. The lower sections of the society, the weaker sections of the society are demanding for more. Therefore, these tensions have become more visible today than they were earlier. But please remember, social tensions are born of social change. Change is taking place today in India.

SHRI SULTAN SINGH (Haryana): You promised more.

DR. SARUP SINGH: Social change is taking place in India today. And wherever there is social change, wherever there is development, wherever the neglected are getting something, wherever those who were dominating the society are losing something, some tensions are bound to arise. But wise societies are those, wise politicians are those who do not start quarrelling about this, who do not start exploiting it for political ends which are too narrow and too self-defeating to be mentioned, but work together so that the country goes forward, goes forward in economic terms, in social terms, and we are able to create a just and decent kind of society for our children.

Mr. Vice-Chairman, unfortunately I am not much of a politician, but I feel terribly depressed when I notice that everything becomes a matter of political debate. And often what are we doing except scoring debating points at the cost of each other? After all, scoring debating points does not take us anywhere. The question is, does this country have enough unity, enough consensus to achieve results? This is a kind of country which cannot function politically through any other kind of system except the system of consensus. This is the lesson that we learn from our history. You cannot impose anything on any section of society, on any part of the country by force. Through force nothing can be achieved here. Through discussion, through understanding, through compromise, through adjustment, things can be achieved. Mr. Vice-Chairman, my appeal to all my friends on this side and on that side is, whatever interests we may represent, when we come here, our attempt should not be to put one section of the society against another. The attempt should be to discover areas of agreement, areas of compromise and adjustment. I feel hurt when even some of our tallest men start discovering areas of dis-

agreement, whether in the name of religion or in the name of caste or in the name of profession or even in the name of the rich and the poor. I mention this specifically because what is "rich" and what is "poor"? I can understand the capitalists, I can understand those monopoly houses. But in a country like ours, if you go into the conditions of people who seem to be rich, who seem to be welldressed, you will discover that the whole family's economy depends on one man. And if something happens to him, the children go back to where they were 30 years ago when their father, the bread-winner, got a job. It is that kind of a condition. Rural conflicts are mentioned here. But if we take the people who live in the urban areas, the majority of them have come from the villages. And they continue coming. You know these things continue changing. One thing that does not change is the nation, its history, its culture, its unity, its greatness. That I hope will continue. We will come and go, but this will continue. But let us not ourselves add to the fuel where none is needed. One word more and I will have done. And that is about education. Unfortunately our President has not mentioned anything about it. Probably he had no time to mention it. What has been happening to our higher education? You see the Janata Government is confronted with a very difficult problem. Again it is not its fault. It has inherited a legacy which is a very delicate legacy. There is so much of expansion of higher educahave 7 tion in the country that we reached a stage where no jobs are available and where there is a kind of frustration, a kind of demoralisation, amongst the educated, specially in the backward areas in the country. That any Government will have to take notice of. My friend, Krishnan, has mentioned about Bihar. This reservation question may have caused some tension there. But to me all these are ultimately temporary kind of solutions-whether is is reser-

vation or something else-that any Government tries to find in a desparate situation. You may disagree with the solution; you may agree with the solution. But I say these are desperate kind of solutions. But the basic fact is that unemployment problem is a colossal problem. No Government able to solve it. I am has been not saying that this Government will be able to solve it. But then at least this Government's sincerity, its earnestness, should be accepted. But our difficulty is that simply because somebody says I will do this in 10 years, you start accusing him. I agree with you, one should not mention years. But then the Government has a right to plan that this may happen within 10 years. It may not happen within 10 years. But the Government has a right to plan, and if the Government fixes a target it is good for the Government and it is good for the people. So it should not be a matter for laughing. However, these are difficult problems which cannot be resolved overnight. Now, take this question of higher education. The Government has said, all right, we will not have more universities, we will not have more colleges; in other words we will stop expansion of higher education. Unfortunately some implications flow out of such changes which implications are not very pleasant, the implications being that if higher education does not expand, then science and technology may suffer, or some may say, our centres of excellence may suffer, there may be acute unemployment amongst some of our finest young men and women whom the universities produce every year. So, there are implications. But what does one do? At one level there is primary education which has suffered grievously. At the other level there is higher education. Now, any sensible Government will have to again come to some kind of an adjustment. I hope, however, that the Janata Government will not be dogmatic, I hope that the Government will not be dogmatic; I hope they will

be pragmatic; they will see what in a certain situation is the best for the country and thereby through discussion and so on they will take decisions.

Sir, one word more, about law and order, and I will have done. I am sorry, I am taking more time. There is the question of law and order raised. Now, my friend, Shri Shrikant Verma, whom I regard as a reasonable man, has said something earlier. The difficulty is that even reasonable men, when they make political speeches, they are compelled to make unreasonable statements. It is the logic, it is the logic of our profession. It seems to me it is the logic of our profession...

SHRI SITARAM KESRI (Bihar): This was a fact.

DR. SARUP SINGH: You say Harijans are being butchered, Muslims are being killed, everyday, this and that. All right, if they are being butchered, if they are being killed, I assure you, But let us sit all of us are with you. together and find an answer. But don't do one thing: Don't create demoralisation in the country where none needs be created; don't give a feeling to the minorities that they are being crushed by this Government or that Government. I was a member of the Urdu Promotion Committee, the Gujral Committee. Mr. Gujral was the Chairman of the Committee. The previous Government had appointed the Committee. We went round the country to find out was happening to Urdu and then we prepared a good, reasonable draft. That was in 1973. In 1974 we all signed the report and in 1975-in the beginning of 1975—the report was submitted to the Government. Nothing has happened to that report. It should be said to the credit of the Janata Government that they are going to place it before the Parliament very soom.

[Dr. Sarup Singh.]

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We appointed the Minority Commission. It will not be able to achieve miracles. All that I am saying is, for God's sake, appreciate the sincerity of this Government. Do not please start abusing where abuses need not be there. However, you have a right to disagree. But disagree please in a fairminded manner. I am pleading, therefore, both for fairmindedness and for statements, on this side or that side, that make sense. Some statements unfortunately are made, whether made by us or by you, which make no sense. But never challenge the unity of the country, whether in

the name of language or in the name of religion or anything else.

With these words, and apologies to all my friends; I support the motion. Thank you.

VICE-CHAIRMAN THE (SHRI KULKARNI): ARVIND GANESH adjourned till The House stands 11 A.M. tomorrow.

> The House then adjourned at seventeen minutes past five of the clock till eleven of the clock on Friday, the 23rd February, 1979.